

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3286  
ANSWERED ON:09.12.2009  
HAJ QUOTA FOR MPS  
Lagadapati Shri Rajagopal;Nahata Smt. P. Jaya Prada

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the details of Haj quota given to each Members of Parliament (MP) during last year;
- (b) the details of the MPs who could not utilize their quota, during the said period;
- (c) the details of the MPs who were given more than two Haj quota during last year and the current year;
- (d) whether there is any deviation in giving quota to MPs in proportion to muslim population;
- (e) if so, the details thereof;
- (f) whether the Government has any proposal to increase Haj quota for MPs during the next year; and
- (g) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

- (a) All efforts are made to allocate minimum two seats to each Member of Parliament provided their recommendations were received and quota is available at that time.
- (b) & (c) A large number of recommendations for allotment of seats for Haj 2008 & 2009 were received from Union Ministers, Members of Parliament, other dignitaries and eminent persons.
- (d) & (e) No. Quota given to MPs is not decided on the basis of Muslim population of that region.
- (f) & (g) The Haj quota for the next year will be decided on the basis of Haj agreement to be signed between Indian & Saudi Government. Therefore, any decision related to Haj quota for the next year will depend on actual quota allotted by Saudi Government at that time.